

17

O.A.NO.617 OF 2004

ORDER DATED 12.12.07

CORAM: SHRI C.R.MOHAPATRA, MEMBER(ADMN.)

Mr.D.K.Mohanty on behalf of Mr.Achintya Das, Ld.Counsel for the applicant is present and informs that the payment has already been received by the applicant; hence, there is no grievance to be ~~proceeded~~<sup>addressed</sup> further.

2. Mr.T.Rath,Ld.ASC for the respondents also confirms the transaction having been finalized and there is nothing further for payment to the applicant. He further informs that the payment has been released subject to the outcome of the Writ Petition(No.15165/07) filed before the <sup>Honble</sup> High Court and the applicant has received the payment.

3. In view of the above, the matter stands closed.

copy of order  
of 12.12.07 handed  
over to both  
the counsels.

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12/12

  
C.R.M

  
MEMBER(ADMN.)